

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No.53/2009**

Subject: Determination of impact of annual fixed charges on account of additional capital expenditure incurred during the years 2004-05 and 2005-06, in respect of Tanakpur HE Project.

Coram: Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Date of Hearing: 16.7.2009

Petitioners: NHPC Ltd.

Respondents: PSEB, HPGCL, BSES-BYPL, UPPCL, BSES-BRPL, RRVPNL, NDPL, UPCL, JVVNL, HPSEB, JoVVNL, Engineering Dept, Chandigarh, AVVNL, PDD,Jammu.

Parties present: Shri Prashant Kaul, NHPC  
Shri S.K.Meena, NHPC

This petition has been filed by the petitioner, NHPC for determination of impact of annual fixed charges on account of additional capital expenditure/ de-capitalisation during the years 2004-05 and 2005-06, in respect of Tanakpur HE Project (hereinafter referred to as "the generating station")

2. None of the respondents was present. The representative of the petitioner submitted that it had incurred additional capital expenditure on certain works which were required for successful operation of the generating station and prayed that the Commission allow the additional capital expenditure incurred for the purpose of tariff.

3. The Commission reserved orders in the petition.

Sd/-  
(K.S.Dhingra)  
Chief (Legal)